

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:985

ANSWERED ON:15.11.2010

CRASHES OF AIRCRAFT AND HELICOPTERS

Kodikunnil Shri Suresh;Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar;Swamygowda Shri N Cheluvarya Swamy

**Will the Minister of DEFENCE be pleased to state:**

- (a) the number of different variants of aircraft including MiG-21 aircraft and helicopters of the armed forces crashed during the last three years, the current year and service-wise;
- (b) the number of personnel and civilians killed/injured in each of the incidents and details of financial assistance provided to them;
- (c) the details of financial loss incurred by the Government as a result thereof;
- (d) the details of investigation conducted in each of the crashes and remedial action taken/proposed to be taken to prevent recurrence of such incidents; and
- (e) the details of action plan, if any, to phase out MiG-21 aircraft and induct new aircraft?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): A total of 60 aircrafts including MiG 21 and helicopters of the Defence forces have crashed during the last three years from financial year 2007-2008 till 8th November, 2010 in the current financial year.

Forty Three service personnel and five civilians were killed in these accidents. Twenty civilians were injured.

Compensation as per extant Government order is paid for the service personnel killed and civilians killed/ injured.

(d): Each crash is investigated through a Court of Inquiry and remedial measures are undertaken accordingly to check their recurrence in future.

(e): Phasing out of a particular aircraft and its replacement is decided based on operational requirements of the services, which is reviewed from time to time.